

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI**

PRINCIPAL BENCH - COURT NO. 1

Customs Appeal No. 85-86 of 2010

DATE OF HEARING : 04.12.2017

DATE OF DECISION : 04.12.2017

**Shri Arun Aggarwal
Shri Ashok Aggarwal**

....

Appellants

(Rep. by Sh. Kishore Kunal, Adv.)

VERSUS

CCE, Meerut-II

....

Respondent

(Rep by Sh. R.K. Manjhi, DR)

ORDER SHEET

Both the sides have agreed that the matter should be heard by the Allahabad Regional Bench. Hence, Registry is directed to transfer both the cases along with other linked matters to Allahabad Regional Bench.

2. **List for final hearing on 15.01.2018.**

**(JUSTICE DR. SATISH CHANDRA)
PRESIDENT**

**(B. RAVICHANDRAN)
MEMBER (TECHNICAL)**